

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/2/22_A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mitali Thakuria,
District & Sessions Judge,
Kamrup (M).

Dated Guwahati, the 20th April, 2021.

Sub:- **Casual Leave.**

Ref:- Letter No.DJK./4431, dtd. 12.04.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 17.04.2021 along with permission to leave the head quarter from the morning of 14.04.2021 till the morning of 19.04.2021, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/2/23 dated 20.4.2021
Copy to.

✓ 1. The Project Manager, Gauhati High Court.



JT.REGISTRAR (VIGILANCE)

Pda